

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 360 OF 2018

Dated: 8th January, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

ACME Solar Holdings Limited & Ors. Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar
Ms. Himangini Mehta

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Ms. Shruti Krishn for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

The learned counsel Mr. Buddy A. Ranganadhan and Mr. Pradeep Misra accept notice on behalf of the Respondent No.1 and Respondent No.2 respectively.

Issue a fresh notice to the Respondent No. 3 returnable on 07.02.2019. Dasti, in addition, is also permitted.

List the matter for admission on **07.02.2019**

(Ravindra Kumar Verma)
Technical Member

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(Justice N. K. Patil)
Judicial Member